

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FORTY-SECOND REPORT
(Presented on **28.3.2017**)

The Business Advisory Committee held a sitting on Monday, the 27th March, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

(1)	The Collection of Statistics (Amendment) Bill, 2017. <i>(Consideration and Passing)</i>	2 Hours
(2)	The Repealing and Amending Bill, 2017. <i>(Consideration and Passing)</i>	1 Hour
(3)	The Central Goods and Services Tax Bill, 2017. <i>(Consideration and Passing)</i>	6 Hours To be taken up together.
(4)	The Integrated Goods and Services Tax Bill, 2017. <i>(Consideration and Passing)</i>	
(5)	The Union Territory Goods and Services Tax Bill, 2017. <i>(Consideration and Passing)</i>	
(6)	The Goods and Services Tax (Compensation to States) Bill, 2017. <i>(Consideration and Passing)</i>	
(7)	The Indian Institutes of Information Technology (Amendment) Bill, 2017. <i>(Consideration and Passing)</i>	2 Hours
(8)	The Employees Compensation (Amendment) Bill, 2016, as passed by Lok Sabha. <i>(Consideration and agreeing to the amendments made by Rajya Sabha)</i>	1 Hour
(9)	The Factories (Amendment) Bill, 2016, as passed by Lok Sabha. <i>(Consideration and agreeing to the amendments made by Rajya Sabha)</i>	1 Hour
(10)	The Whistle Blowers Protection (Amendment) Bill, 2015, as passed by Lok Sabha. <i>(Consideration and agreeing to the amendments made by Rajya Sabha)</i>	2 Hours

NEW DELHI;
27th March, 2017
Chaitra 6, 1939 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.